

HOMOEOPATHY (DEGREE COURSE) REGULATIONS, 1983

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HOMOEOPATHY (DEGREE COURSE) REGULATIONS, 1983

In exercise of the powers conferred by clauses (i), (j) and (k) of section 33 and sub-section (i) of section 20 of the Homoeopathy Central Council Act. 1973 (59 of 1973), the Central Council of Homoeopathy, with the previous sanction of the Central Government hereby makes the following regulations, namely -

PART 1

Preliminary

1. Short title and commencement :-

(1) These regulations may be called the Homoeopathy (Degree Course) Regulations, 1983.

(2) They shall come into force on the date of their publication in the Gazette of India.

2. Definitions :-

In these regulations, unless the context otherwise requires,-

(i) "Act" means the Homoeopathy Central Council Act, 1973 (59 of 1973).

(ii) "Courses" means the course of study in Homoeopathy, namely :-

(a) D.H.M.S. (Diploma in Homoeopathic Medicine and Surgery) and

(b) B.H.M.S. (Bachelor of Homoeopathic Medicine and Surgery. Course ;

(iii) "Diploma" means a Diploma in Homoeopathy as defined in Clause (iii) of regulation 2 of the Homoeopathy (Diploma Course) Regulations, 1983 ;

(iv) "Degree" means a degree in Homoeopathy provided in Regulation 3 of these regulations or a Degree as defined in clause (iv) of regulation 2 of the Homoeopathy (Graded Degree Course) Regulations, 1983.

(v) "Homoeopathic College" means a Homoeopathic College affiliated to a Board or University and recognised by the Central Council,

(vi) "Inspector" means a Medical Inspector appointed under sub-section (1) of section 17 of the Act ;

(vii) "President" means the President of the Central Council;

(viii) "Second Schedule" and "Third Schedule" means the Second and Third Schedule respectively of the Act;

(ix) "Syllabus" and "Curriculum" means the Syllabus and Curriculum for different courses of study as specified by the Central Council under these Regulations, the Homoeopathy (Diploma Course) Regulations, 1983 and the Homoeopathy (Graded Degree Course) Regulations. 1983 ;

(x) "Teaching experience" means teaching experience in the subject concerned in Homoeopathic College or in a Hospital recognised by the Central Council;

(xi) "Visitor" means a Visitor appointed under sub-section (1) of section 18 of the Act.

PART 2

COURSES OF STUDY

3. Regulation 3 :-

(i) The Degree Course of B.H.M.S. (Degree) shall comprise a Course of study consisting of Currieulum and Syllabus provided in these regulations spread over a period of 5 years, including compulsory Internship of one year duration after passing the Final Degree Examination ;

(ii) The Internship shall be undertaken at the Hospital attached to the College and in cases where such Hospital cannot accomodate all of its students for Internship, such students, may undertake their Internship in a Hospital or dispensary run by the Central Government or State Government or local bodies

(iii) At the completion of the Internship of the specified period and on the recommendation of the head of the Institution where Internship was undertaken, the concerned State Board or University, as the case may be, shall issue the Degree to the succcsseful candidate.

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PART 3

ADMISSION TO COURSE

4. Minimum qualifications :-

No candidate shall be admitted to the B.H.M.S. (Degree) Course unless he has :-

(a) (Passed the Intermediate Science or its equivalent examination with Physics, Chemistry and Biology as his subjects :

(b) attained the age of 17 years on or before 31st December of the year of his admission to the first year of the Course.

PART 4

THE CURRICULUM

5. Subjects :-

Subjects for study and examination for the B.H.M.S. (Degree) Course shall be as under :-

(i) Anatomy.

(ii) Physiology.

(iii) Organon of Medicine.

- (iv) Chronic diseases and Homoeopathic Philosophy.
- (v) Fundamentals of psychology and logic.
- (vi) Case-taking and homoeopathic repertorisation.
- (vii) Homoeopathic Pharmacy.
- (viii) Homoeopathic Materia Medica.
- (ix) Pathology, Bacteriology and Parasitology ;
- (x) Social and Preventive Medicine including health education and family medicine.
- (xi) Forensic Medicine,
- (xii) Practice of Medicine and Paediatrics,
- (xiii) Obstetrics and Gynaecology,
- (xiv) Surgery including E.N.T. and Ophthalmology,
- (xv) Homoeopathic therapeutics, and
- (xvi) History of Medicine.

PART 5
SYLLABUS

6. Syllabus for Direct degree Course :-

7. Regulation 7 :-

For the teaching of drugs the college should keep herbarium sheets and other specimens for demonstrations to the students. Lectures should be made interesting and slides of plants and materials may be projected.

8. A Introductory lectures :-

Teaching of the homoeopathic materia medica should include:

- (a) nature and scope of homoeopathic materia medica
- (b) sources of homoeopathic materia medica ; and
- (c) different ways of studying the materia medica.

B. The drugs are to be taught under the following heads :

1. Common name, natural order, habitat, part used, preparation.
2. Sources of drug proving.

3. Symptomatology of the drug emphasising the characteristic symptoms and modalities.
 4. Comparative study of drugs.
 5. Complimentary, inimical, antidotal and concordant remedies.
 6. Therapeutic applications (applied materia medica).
- C. A study of 12 tissue remedies according to Schussler's biochemic system of medicine.